

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VEESONS ENERGY SYSTEMS P LTD., Date of Commencement of Liquidation: 19-03-2018; List of Stakeholders as on Date: 17-12-2025; Name of IP: Mr. R. Raghavendran; Process Number: 1; Last 5 digit of registration number: 10411

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	1027993969.76	3	1011286969.76	0	16707000.00	0	Annexure 3
4	Unsecured financial creditors	10	2885000.00	0	0	0	2885000.00	0	Annexure 4
5	Operational creditors (Workmen)	35	4991242.00	34	3901483.12	0	1089758.88	0	Annexure 5
6	Operational creditors (Employees)	220	85330214.50	181	52249837.57	0	33080376.93	0	Annexure 6
7	Operational creditors (Government Dues)	5	155217238.00	5	155252436.00	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	89	259042528.11	83	191022561.56	0	68019966.55	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	8	60737566.00	7	40696319.00	0	20041247.00	0	Annexure 9
Total		370	1596197758.37	313	1454409607.01	0	141858547.36	0	